

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
CP NO. 92/ND/2009  
RT CP NO.203/Chd/Hry/2017**

Ramesh Kumar Gupta & Ors.

...Petitioners

Versus

Otto International Pvt.Ltd.& Ors.

...Respondents

Present:: Mr.Vishal Gupta, Advocate for Petitioners.

None for Respondent.

Learned Counsel for Petitioners filed two Power of Attorneys for all the petitioners except Petitioner No.3 who has died as observed in the previous order and seeks time to argue as there is a likelihood of settlement between the parties.

List the matter for arguments on 22.01.2018. The matter, however, be taken up on the administrative side in view of the office report.

Sd/-

(Justice R.P.Nagrath)  
Member (Judicial)

November 28, 2017

Subbu